

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	SPL.C 10007/2018 (HEARING)		STATE BY HULIYAR POLICE Vs Nagaraju.G	Public Prosecutor Sathish.B
(SPL.C/0010007/2018)				
: SPL.C/0010007/2018				
2	SC 10045/2019 (HEARING)		STATE BY TIPTUR RURAL POLICE Vs Lakshmikanth @ Kantha	PP Karunakar.M.B
3	CRL.R.P. 10010/2019 (ARGUMENTS)		H.R. Rajagopal Vs H.R. Annapoorna	Krishnamurthy.B.G Jagadeesh.B.D
4	CRL.A 10005/2019 (ARGUMENTS) IA/1/2019		Satheesh A.S. Vs N.S. Doreswamy	Krishnamurthy.B.G Shivakumara
5	CRL.R.P. 10030/2019 (ARGUMENTS) IA/1/2019		Yogish Vs H.C. Gangadhar	B.G.KrishnaMurthy
6	CRL.R.P. 10035/2019 (ARGUMENTS) IA/1/2019		Sharmila Beagum Vs Jagadeesh	Krishnamurthy.B.G B.R
7	CRL.R.P. 10041/2019 (ARGUMENTS)		M. Lingappa Vs Tahashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
8	CRL.A 10001/2020 (ARGUMENTS) IA/1/2020		Boregowda Vs State by Tiptur Town Police, Tiptur	Somasundar S
9	CRL.R.P. 10004/2020 (ARGUMENTS) IA/1/2019 IA/2/2019		S.G. Paramesh Vs M.R. Gowramma	Jagadeesh.B.D Absent
10	CRL.R.P. 10006/2020 (ARGUMENTS)		Choodamani Vs Venkatesh	Krishnamurthy.B.G
11	CRL.R.P. 10015/2020 (ARGUMENTS) IA/1/2020		Shivanna Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Basavaraja.T
12	CRL.R.P. 10016/2020 (ARGUMENTS) IA/1/2020		Basha Sab Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 10280/2020 (ARGUMENTS)		K.N. Muniraju Vs STATE BY TURUVEKERE POLICE	Gururaja.T.N
14	CRL.A 10005/2020 (ORDERS) IA/1/2020		Sridhara Vs STATE BY TIPTUR RURAL POLICE	Basavaraju.N Public Prosecutor
<u>11.00 AM to 02.00PM</u>				
15	Crl.Misc. 10299/2020 (NOTICE)		Hema Vs STATE BY TURUVEKERE POLICE	G.R. Srinivasa Public Prosecutor
16	Crl.Misc. 10300/2020 (NOTICE)		Savitha Vs STATE BY TURUVEKERE POLICE	H.L. Sudhakar Public Prosecutor
17	Crl.Misc. 10301/2020 (NOTICE)		Renukamma Vs Excise P.S, Chikkanayakanahalli	Venu.C Public Prosecutor
18	Crl.Misc. 10302/2020 (NOTICE)		Jagadeesha R. Vs STATE BY TURUVEKERE POLICE	Yogananda.M.K Public Prosecutor
19	CRL.R.P. 10028/2020 (APPEARANCE OF PARTY) IA/1/2020		SHIVARAJU. T. N Vs STATE BY TIPTUR RURAL POLICE	Krishnamurthy.B.G Public Prosecutor
20	SC 10029/2019 (HEARING)		STATE BY HANDANAKERE POLICE Vs Somalingaiah	PP Krishnamurthy.B.G
21	SC 10041/2019 (HEARING)		State by Chikkanayakanahalli Police Vs Sunandamma	Public Prosecutor Krishnamurthy.B.G
22	SC 10012/2019 (EVIDENCE)		STATE BY TIPTUR RURAL POLICE Vs Mallikarjuna	P.P
23	SC 10028/2019 (EVIDENCE)		STATE BY HULIYAR POLICE Vs Shreenivasa	PP

V Addl. District and Sessions Judge, Tiptur
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	SC 10060/2014 (EVIDENCE)		STATE BY TURUVEKERE POLICE Vs Bhaskara	PP NCJ
(SC/0010060/2014)				
: SC/0010060/2014				
25	SC 10001/2017 (EVIDENCE)		STATE BY TURUVEKERE POLICE Vs UMESH	B.S
(SC/0010001/2017)				
: SC/0010001/2017				
26	SC 10005/2018 (EVIDENCE)		STATE BY TURUVEKERE POLICE Vs Gangamma	Public Prosecutor Yogananda.M.K
(SC/0010005/2018)				
: SC/0010005/2018				
27	SC 10023/2018 (EVIDENCE)		STATE BY HANDANAKERE POLICE Vs Arun	Public Prosecutor
28	SC 10034/2018 (EVIDENCE)		State by Nonavinakere Police Vs Srinivasa G.V.	PP Venu.C
29	SC 10038/2019 (EVIDENCE)		State by Tiptur Town Police, Tiptur Vs Khaleem Ulla	PP Venu.C
30	SC 10004/2019 (FOR F.D.T)		State by Tiptur Town Police, Tiptur Vs Nagendra	PP
31	SC 10025/2019 (FOR F.D.T)		Honnavalli Police Vs Prasanna Kumar	Public Prosecutor Nataraju.M.C
32	SC 10008/2020 (FOR F.D.T)		STATE BY TIPTUR RURAL POLICE Vs Jagadeesh	Public Prosecutor Venu.C
33	SC 10051/2014 (ARGUMENTS)		State by Dandinashivara Police Vs Byatarangappa.H.R	Public Prosecutor B.V.M
(SC/0010051/2014)				
: SC/0010051/2014				

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	SC 10006/2017 (ARGUMENTS)		State by Turuvekere Police Vs Hanumantharaju	P.P B.S
(SC/0010006/2017)				
: SC/0010006/2017				
35	SC 10029/2017 (ARGUMENTS)		State by Honnavalli Police Vs Mallikarjuna	Public Prosecutor
(SC/0010029/2017)				
: SC/0010029/2017				
36	CRL.R.P. 10020/2018 (ARGUMENTS) IA/1/2018		SELVARAJ Vs State by Chikkanayakanahalli Police	S Rajendra Public Prosecuotr
37	SC 10003/2018 (FOR OBJECTION)		STATE BY TIPTUR RURAL POLICE Vs Dayananda C.S.	PP
(SC/0010003/2018)				
: SC/0010003/2018				
38	SC 10039/2019 (FOR OBJECTION)		STATE BY TURUVEKERE POLICE Vs Govindaraju @ Kattheraja @ Raja	Public Prosecutor M.Dakshinamurthy
39	Crl.Misc. 10281/2020 (FOR OBJECTION)		Umesh Vs STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
40	Crl.Misc. 10282/2020 (FOR OBJECTION)		Pushpalatha Vs STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
41	Crl.Misc. 10283/2020 (FOR OBJECTION)		Naveen Kumar R Vs State by Chikkanayakanahalli Police	Karunakar.M.B Public Prosecutor
42	Crl.Misc. 10284/2020 (FOR OBJECTION)		G. Rajashekar Vs Excise Police Station, Tiptur	Basavaraju H S Public Prosecutor
43	Crl.Misc. 10285/2020 (FOR OBJECTION)		Konegowda Vs STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
44	Crl.Misc. 10286/2020 (FOR OBJECTION)		Mangalamma Vs STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	Crl.Misc. 10287/2020 (FOR OBJECTION)		Lokesha Vs State by Honnavalli Police	B.P.Rajendraprasad Public Prosecutor
46	Crl.Misc. 10288/2020 (FOR OBJECTION)		Maruthi G. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
47	Crl.Misc. 10289/2020 (FOR OBJECTION)		Sunil C.K. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
48	Crl.Misc. 10290/2020 (FOR OBJECTION)		Irfan Ahmed @ Irfan Vs State by Tiptur Town Police, Tiptur	Jagadeesh.B.D Public Prosecutor
49	Crl.Misc. 10291/2020 (FOR OBJECTION)		B. Pushpavathi Vs Excise P.S, Chikkanayakanahalli	Sathish.B Public Prosecutor
50	Crl.Misc. 10292/2020 (FOR OBJECTION)		Mahalingaiah Vs STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor
51	Crl.Misc. 10293/2020 (FOR OBJECTION)		Nikil Vs State by Nonavinakere Police	Jagadeesh.B.D Public Prosecutor
52	Crl.Misc. 10294/2020 (FOR OBJECTION)		C. Manjunath Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
53	Crl.Misc. 10295/2020 (FOR OBJECTION)		Rajanna Vs Excise P.S, Turuvekere.	Krishnamurthy.B.G Public Prosecutor
54	Crl.Misc. 10296/2020 (FOR OBJECTION)		Doreraju Vs State by Nonavinakere Police	Yogananda.M.K Public Prosecutor
55	Crl.Misc. 10297/2020 (FOR OBJECTION)		Pandurangaiah Vs Excise P.S, Chikkanayakanahalli	Karunakar.M.B Public Prosecutor
56	Crl.Misc. 10298/2020 (FOR OBJECTION)		Kantharaju Vs STATE BY TIPTUR RURAL POLICE	H.L. Basavaraju Public Prosecutor

Cases listed below are adjourned due to Covid 19

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	SC 10013/2018 (FOR OBJECTION)	31-12-2020	STATE BY TURUVEKERE POLICE Vs Chikkegowda	P.P
(SC/0010013/2018)				
: SC/0010013/2018				
58	CRL.R.P. 10020/2020 (To produce documents) IA/1/2020	02-01-2021	Somashekar Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
59	SC 10010/2020 (APPEARANCE OF ACCUSED)	08-01-2021	State by Kibbanahally Police Vs Paramesh	PP
60	SC 10013/2020 (APPEARANCE OF ACCUSED)	08-01-2021	State by Honnavalli Police Vs Karana	PP
61	SC 10024/2020 (APPEARANCE OF ACCUSED)	08-01-2021	STATE BY HANDANAKERE POLICE Vs Madhava	Public Prosecutor
62	SC 10026/2020 (APPEARANCE OF ACCUSED)	08-01-2021	State by Chikkanayakanahalli Police Vs Venkatesha	Public Prosecutor

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		02.45 PM to 05.45PM		
1	R.A. 6/2017 (ARGUMENTS)		N.S.Kumar Vs Shivashankaraiah	KSRI
	(R.A./0000006/2017)			
	: R.A./0000006/2017			
2	R.A. 9/2017 (ARGUMENTS)		G.Kalpana Vs D.R.Gangadharaiah	SS
	(R.A./0000009/2017)			
	: R.A./0000009/2017			
3	R.A. 15/2017 (ARGUMENTS)		Gangadharaiah Vs L Shivanna	TNN
	(R.A./0000015/2017)			
	: R.A./0000015/2017			
4	R.A. 16/2017 (ARGUMENTS)		Thimmaiah Vs Bhagyamma	KBL
	(R.A./0000016/2017)			
	: R.A./0000016/2017			
5	R.A. 18/2017 (ARGUMENTS)		Ramanna Vs siddappa	HNS
	(R.A./0000018/2017)			
	: R.A./0000018/2017			
6	R.A. 20/2017 (ARGUMENTS)		Prathibha Vs Gurushanthaiah	BDJ
	(R.A./0000020/2017)			
	: R.A./0000020/2017			
7	R.A. 21/2017 (ARGUMENTS)		P.S Lokesh Vs Rangaswamy	cc
	(R.A./0000021/2017)			
	: R.A./0000021/2017			
8	R.A. 44/2017 (ARGUMENTS)		Vishwanatha Vs Shashikala	
9	R.A. 50/2017 (ARGUMENTS) IA/1/2017		Shashikala Vs Renukarya	K.N.GURURAJ

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	R.A. 57/2017 (ARGUMENTS)		Marulappa Vs Siddappa	TKU
(R.A./0000057/2017)				
: R.A./0000057/2017				
11	R.A. 80/2017 (ARGUMENTS) IA/1/2017		Rajeshwari Vs M.S. Veerupakshaiah	Nagabhushan T.N
12	R.A. 5/2018 (ARGUMENTS) IA/1/2018		Mariyappa Vs Nagamma	N C Ashok
13	R.A. 39/2018 (ARGUMENTS)		Veerabhadrappe Vs The State of Karnataka,by Chief Secretary	M.C.Nataraju
14	R.A. 55/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Kempadevamma Vs Dakshinamurthy	N.N. Shreedhar
15	R.A. 3/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Gayathramma Vs T.K. Rajgopal	Ramachandraiah.H.C
16	M.A. 1/2019 (ARGUMENTS)		Prabhuswamy Vs Shivaswamy	M.R. Girish
17	R.A. 8/2019 (ARGUMENTS)		Sri Balaji Wines Vs Sri Ranga Bar and Restaurant	Ramaswamy Iyengar K.S
18	R.A. 13/2019 (ARGUMENTS) IA/1/2019		Rangaswamy Vs Rangaiah	S.Somasundar
19	R.A. 15/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Mamma Dead by LRs. Vs Sannamallamma Dead by LRs	Shobhadevi. S.V
20	R.A. 42/2019 (ARGUMENTS)		H.S. Devaraju Vs S. Ramalingaiah	Udayakumar T.K
11.00 AM to 02.00PM				
21	O.S. 90/2019 (Objection to IA.) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Puttaswamy M.V. Vs Gangamma	Jagadeesh.B.D

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	M.C. 19/2020 (Referred to Mediation)		Chidananda T V Vs Nill	Raghu.T.K
23	M.A. 8/2020 (HEARING) IA/1/2020 IA/2/2020		Abdul Azeem Vs Divisional Manager, Shriram Transport Finance Company Limited	Fouzia Khanam
24	R.A. 13/2014 (ARGUMENTS)		ADIL PASHA Vs S.ABDUL RAHMAN	S.SOMASUNDAR
25	R.A. 34/2014 (ARGUMENTS)		SMT.H.SUJATHA Vs M.S.KIRANKUMAR @ BABU	
26	R.A. 1/2015 (ARGUMENTS)		G.T.JAYASHANKARAMMA Vs S.SHASHIREKHA	T.K. UDAYKUMAR T.N.NAGABHUSHAN
27	R.A. 11/2015 (ARGUMENTS)		M.N. RAGHUPATHINAIDU @ TIPTUR RAGHU Vs B.DNANALAKSHMI WO SHIVAIAH.	
28	R.A. 5/2016 (ARGUMENTS)		H.K.GEETHA Vs H.M.KUMARAPPA	
(R.A./0000005/2016)				
: R.A./0000005/2016				
29	R.A. 6/2016 (ARGUMENTS)		AGNESMARI Vs RAJAMMA	T.K. UDAYKUMAR
(R.A./0000006/2016)				
: R.A./0000006/2016				
30	R.A. 4/2017 (ARGUMENTS)		T.V.Nandeesh Vs Jayamma	KSRI
(R.A./0000004/2017)				
: R.A./0000004/2017				
31	R.A. 5/2017 (ARGUMENTS)		Rudraiah Vs Nanjundappa	NGS
(R.A./0000005/2017)				
: R.A./0000005/2017				
32	R.A. 46/2010 (JUDGEMENT)		GOWRAMMA Vs K.NIJALINGAPPA AND OTHERS	T.N.NAGABHUSHAN

Cases listed below are adjourned due to Covid 19

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	R.A. 43/2019 (ARGUMENTS)	17-12-2020	G. Gangadhar Vs R. Surekha	Raghu.T.K
34	R.A. 44/2019 (ARGUMENTS)	17-12-2020	T.R. Yatheesh Kumar Vs Basavaraju	Nagabhushan T.N
35	R.A. 46/2019 (ARGUMENTS)	17-12-2020	Puttaiah Vs Basavaraju	Chandrappa B.G
36	R.A. 54/2019 (ARGUMENTS)	17-12-2020	Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

Sri Satish S T

CIVIL JUDGE (SR. DN.) & JMFC

Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	Crl.Misc. 119/2020 (Await Notice.)		Channamma C Vs The Registrar	K.T. Chandrashekar
2	Crl.Misc. 151/2020 (Await Notice.)		Syed Rafi Vs City Municipal Council	Fouzia Khanam
3	Crl.Misc. 180/2020 (Await Notice.)		Chandramma Vs The Registrar	Ningaraju.M
4	Crl.Misc. 154/2020 (NOTICE)		Govindaiah Vs The Birth and Death Officer, C.M.C Tiptur	K.N. Prasanna
5	Crl.Misc. 164/2020 (NOTICE)		Rudresh Vs The Registrar	K.T. Chandrashekar
6	Crl.Misc. 184/2020 (ORDERS)		Kempadevamma Vs The Registrar of Birth and Death	K.B.Banashankar
7	Crl.Misc. 185/2020 (ORDERS)		Thyagaraju M.E. Vs The Registrar of Birth and Death	B.K. Channakeshava
8	Crl.Misc. 168/2020 (ORDERS)		Kantharaju Vs The Registrar, CMC, Tiptur	KTC
9	P.C.R. 319/2020 (FIRST HEARING)		K.T. Mahadeva Vs S. Kavitha	Gururaja K.N
Cases listed below are adjourned due to Covid 19				
10	P.C.R. 115/2020 (FIRST HEARING)	24-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Lokanath H.S.	D.Vasanthakumar
11	P.C.R. 116/2020 (FIRST HEARING)	24-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Jayaramaiah H.K.	D.Vasathakumar
12	P.C.R. 117/2020 (FIRST HEARING)	24-12-2020	M/S Nandini Milk Producers Credit Co-operative Society Vs Viswanath	D.Vasanthakumar
13	P.C.R. 118/2020 (FIRST HEARING)	24-12-2020	M/s Gurukula Co-Operative Society Limited Vs Manjunatha N.	Nagaraja G.S.

SENIOR CIVIL JUDGE AND JMFC, TIPTUR**Sri Satish S T****CIVIL JUDGE (SR. DN.) & JMFC****Cause List Date: 10-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	P.C.R. 119/2020 (FIRST HEARING)	24-12-2020	Gurukula Co-Operative Society Limited Vs Shivakumar H.	Nagaraja G.S.
15	P.C.R. 120/2020 (FIRST HEARING)	24-12-2020	Gurukula Co-Operative Society Limited Vs Shivaprasad	Nagaraja G.S.
16	P.C.R. 121/2020 (FIRST HEARING)	24-12-2020	Gurukula Co-Operative Society Limited Vs Kantharaju	Nagaraju G.S.
17	P.C.R. 308/2020 (Sworn Statement)	24-12-2020	H.S. Harsha Vs K.P. Balaji	Sathish.B
18	C.C. 483/2018 (Await Further Orders.)	15-02-2021	Ravi.H.A Vs Sathish.A.S.	C.Venu
19	C.C. 55/2019 (Await Further Orders.)	15-02-2021	C.S.Ramakrishnasetty Vs G.T.Vishnuvardana	Ramachandraiah.H.C
20	C.C. 990/2017 (NBW to Accused)	15-02-2021	State by Tiptur Town Police Vs Santhosh Kumar	
(C.C./0000990/2017)				
: C.C./0000990/2017				
21	C.C. 74/2018 (NBW to Accused)	15-02-2021	Kalpataru Patthina Souharda Credit Co-operative Ltd., Vs S.Kumar	
(P.C.R./0000113/2017)				
22	C.C. 84/2018 (NBW to Accused)	15-02-2021	Gangadhara Vs Gangadharaiah	Lakshman.H
23	C.C. 117/2018 (NBW to Accused)	15-02-2021	Proprietor,M/s G.K. Narayana Setty and Sons, Vs H.N. Ramegowda	Nagabhushan T.N
24	C.C. 157/2018 (NBW to Accused)	15-02-2021	M/S Nandini Milk Producers Credit Co-operative Society,by its G.P.Kusuma Vs Jayanna	D.Vasanthakumar

SENIOR CIVIL JUDGE AND JMFC, TIPTUR

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CIVIL JUDGE (SR. DN.) & JMFC

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	C.C. 167/2018 (NBW to Accused)	15-02-2021	Sri. channabasaveshwara Swamy souhardha Pathina Sahakari Niyamitha By Secretary, Sunada Vs Vinutha	M.R.Girish
26	C.C. 214/2018 (NBW to Accused)	15-02-2021	Sri, Udabhava Ganapa Sowaradha pathina Sahakari niyamitha Vs Raghu.H.M	M.R.Girish

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
PLNTF EVIDENCE				
1	O.S. 167/2018 (EVIDENCE)		Prakash M N Vs President	Krishnamurthy.B.G
2	O.S. 307/2018 (EVIDENCE) IA/1/2018		E.C. Keerthikumar Vs Mallikarjunaiah	K.N. Gururaju
3	O.S. 283/2010 (ARGUMENTS)		SMT. MAHALAKSHMMA AND OTHER Vs SMT. KALAMMA AND OTHERS	
4	O.S. 157/2015 (ARGUMENTS)		MOHANRAJ Vs GANGADHARAI AH	K.S. RAMASWAMY IYENGAR
5	O.S. 123/2015 (JUDGMENTS) IA/2/2015 IA/1/2015		SHANKARALINGAPPA Vs BASAVARAJU	S.SOMASUNDAR
6	O.S. 375/2020 (Sumons to Defendant/s)		Devaraju Vs Vishwanathachar	M.R. Girish
7	O.S. 161/2015 (Further chief of PW1)		HAMPEGOWDA Vs SHIVAMMA	L.NANDISHKUMAR
8	O.S. 120/2018 (Further chief of PW1) IA/1/2018 IA/2/2018		Smt. Triveni Vs Sri. Umesha	Shivashankar.S.M
9	O.S. 75/2015 (Defendant Evidence) IA/2/2015 IA/1/2015		G.T.PUTTASWAMYGOWDA Vs VIJAYKUMAR	S.SOMASUNDAR
10	O.S. 155/2015 (Plaintiff Evidence)		MOHANRAJ Vs SIDDAIAH	K.S. RAMASWAMY IYENGAR
11	O.S. 477/2014 (Further cross of PW1) IA/1/2014 IA/2/2014		SOHAN.R.GOWDA Vs M.C.RUDRANNA	H.C. RAMACHANDRAIAH
12	O.S. 253/2015 (ARGUMENTS)		MOHANRAJ Vs RAMASHETTY	K.S. RAMASWAMY IYENGAR
13	O.S. 282/2017 (ARGUMENTS)		Sri. Shivalingaiah Vs Sri. Javaraiah	H.S. SURABHI DHENU

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 297/2015 (JUDGEMENT) IA/2/2015 IA/1/2015		SIDDARAMAKKA Vs SOWBHAGYAMMA	M.C. NATARAJ
15	O.S. 227/2020 (ORDERS) IA/1/2020		Puttarangamma Vs Krishnamurthy Naik	H.S.Basavaraj
16	EX 109/2019 (For clarification,)		T. Anandakumar Vs G.N.Vishwanth	Shivaramaiah
17	O.S. 459/2014 (Cross of DW) IA/1/2014 IA/2/2014		DRAKSHAYANAMMA Vs MAHALINGAIAH	T.K. UDAYKUMAR
<u>11.00 AM to 02.00PM</u>				
18	O.S. 149/2015 (SUMMONS) IA/2/2015 IA/1/2015		M.N.SOMASHEKARAN AND OTHERS Vs M.KALLESHAIAH AND OTHERS	
COURT NOTICE TO PLFT.				
19	O.S. 46/2016 (SUMMONS)		RENUKAMMA Vs GANGAMMA	S.SOMASUNDAR
20	O.S. 339/2020 (NOTICE) IA/2/2020		Tanvir Pasha Vs Akram Pasha	Nagabhushan T.N
21	Misc 2/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020		T.S.Sujatha Vs N.Anupama	M.V.Murthy
22	O.S. 529/2014 (Cross of PW1) IA/1/2014 IA/2/2014		SHIVAGANGAMMA Vs CHANNAMMA	C.VENU
23	O.S. 231/2015 (For Objection)		RAJASHEKARA Vs BASAVARAJU	S.SOMASUNDAR
24	O.S. 349/2015 (Cross of PW1) IA/2/2015 IA/1/2015		SARITHA J Vs M. CHANNEGOWDA	K.S. RAMASWAMY IYENGAR
25	O.S. 282/2016 (Cross of PW1)		Mallappa Vs Rajanna	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 293/2016 (Cross of PW1)		Branch Manager, Coporation Bank, Tiptur by name S. Ramakrishna Vs T.C. Krishnamurthy	
27	O.S. 347/2016 (Cross of PW1)		Devendrappa Vs D. Shivaprasad	
28	O.S. 31/2017 (Cross of PW1)		S. Nagaraju Vs Bhagyamma	
29	O.S. 439/2015 (Writer Statement) IA/2/2015 IA/1/2015		T.V.ASHOK RAJU Vs T.C.MUNIRAJU	K.S. RAMASWAMY IYENGAR
30	H.R.C. 1/2016 (Hearing on IA)		N.MALLIKARJUNA Vs RUDRA ARADHYA AND ANOTHER	K.S. RAMASWAMY IYENGAR
31	O.S. 163/2020 (HEARING) IA/1/2020		Gangamma Vs Gangadharaiah	Udayakumar T.K
32	O.S. 147/2014 (Amended Plaint) IA/1/2014		SHIVALINGAMURTHY Vs SARVAMANGALA	
33	EX 93/2013 (EVIDENCE)		N.G.RENUKARADHYA Vs PANDURANGA	K.S. RAMASWAMY IYENGAR
FURTHER EVIDENCE FOR PLNTF				
34	O.S. 141/2015 (EVIDENCE) IA/2/2015 IA/1/2015		LEPAKSHAKUMARASWAMY Vs JAYASIMHARAO	S.SOMASUNDAR
PLNTF EVIDENCE				
35	O.S. 54/2016 (EVIDENCE)		M.B. Manjula Vs R.M. Sharadamma	
36	O.S. 200/2016 (EVIDENCE)		Parvathamma Vs Narasamma	
37	O.S. 219/2017 (EVIDENCE)		Shakunthala Vs Nagaraju	
Cases listed below are adjourned due to Covid 19				
38	O.S. 389/2014 (SUMMONS) IA/1/2014 IA/2/2014	01-02-2021	SIDDAMMA Vs BYRAMMA	BHARATHRAJ

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 411/2014 (SUMMONS) IA/1/2014	01-02-2021	K.J LATHA Vs JAYANNA	SHIVKUMAR
40	O.S. 299/2020 (NOTICE) IA/1/2020	01-02-2021	Rangaswamy Vs Nanjappa	M.Dakshinamurthy
41	O.S. 335/2020 (NOTICE)	01-02-2021	Nauheed Vs Mohammed Sabir	H.S Basavaraju
42	FDP 16/2011 (For Objection)	01-02-2021	BASAVARAJU Vs M.L. SHIVANNA	S.SOMASUNDAR
43	O.S. 233/2020 (For Objection) IA/1/2020	01-02-2021	Ramegowda Vs Rangegowda	H.P. Mahalingappa
44	O.S. 281/2019 (Writter Statement)	01-02-2021	B.N. Gangadhara Vs K.H.Jagadeesha	Chandrappa B.G
45	O.S. 285/2019 (Writter Statement)	01-02-2021	Siddaramakka Vs K.H. Jagadeesha	Chandrappa B.G
46	EX 139/2013 (Steps)	01-02-2021	SRI. RAM CHITSK PVT LTD. Vs GIRISH S. BHUT AND ONE	
47	EX 169/2013 (Steps)	01-02-2021	SRI. RAM CHITS PVT LTD Vs PRASANNA	
48	O.S. 47/2014 (Steps) IA/1/2014 IA/2/2014	01-02-2021	SMT.RANGAMMA Vs THE STATE OF KARNATAKA REP BY ITS CHIEF SECRETARY AND 5 OTHERS	
49	EX 21/2014 (Steps)	01-02-2021	THE MANAGER PRIMARY CO- OP.AGRICULTURAL RURAL DEVELOPMENT BANK LTD. TIPTUR Vs T.KANTHARAJU	C.CHANNEGOWDA
50	O.S. 385/2014 (Steps) IA/1/2014 IA/2/2014	01-02-2021	S.K. PANCHAKSHARAPPA Vs CHANDRAMMA	SHIVKUMAR
51	O.S. 461/2014 (Steps) IA/1/2014 IA/2/2014	01-02-2021	NINGAMMA Vs RANGAPPA	B. SATHISH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 69/2017 (EVIDENCE)	01-02-2021	The Secretary, Sri Bhuvaneshwari Vidya Samsthe, Tiptur. Vs T. Rangaramu	
53	O.S. 291/2018 (EVIDENCE)	01-02-2021	Pushpavathi Vs Chief Secretary	Somasundar S
54	O.S. 329/2018 (EVIDENCE)	01-02-2021	K. Hemachandra Vs T.K. Krishnamurthy	Ramachandraiah.H.C
55	O.S. 3/2019 (EVIDENCE)	01-02-2021	Sarvamangalamma Vs Kusuma	Udayakumar T.K
56	O.S. 65/2019 (EVIDENCE) IA/1/2019 IA/2/2019	01-02-2021	S.K. Shadakshari Vs H. Siddaramaiah	Ramaswamy Iyengar K.S
57	O.S. 295/2019 (EVIDENCE)	01-02-2021	Asha Vs Siddalingappa	Udayakumar T.K
58	O.S. 5/2020 (Sumons to Defendant/s)	01-02-2021	Huchaiah @ Huchappa Vs Nagaraju	Lakshman.H
59	O.S. 109/2020 (Sumons to Defendant/s)	01-02-2021	R. Basavalingaiah and son, By its Proprietor R.B.Kotturaiah Vs Dayananda	Ramaswamy Iyengar K.S
60	O.S. 205/2019 (Further chief of PW1)	01-02-2021	Laxmamma @ Laxmidevamma Vs Hucchamma	Chandrappa B.G
61	EX 97/2013 (Further cross of PW1)	01-02-2021	MALLIKARJUNAIAH Vs ANANDA	K.S. RAMASWAMY IYENGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 170/2020 (NOTICE)		Murthachar Vs The Thahsildar, Tiptur	Karunakar.M.B
2	CrI.Misc. 141/2020 (Petitioner Evidence)		Lakshamma Vs The Thahsildar, Tiptur	Venu.C
3	C.C. 560/2017 (NBW to Accused)		Town Police Vs Raju	
(C.C./0000560/2017) : C.C./0000560/2017 Cases listed below are adjourned due to Covid 19				
4	C.C. 1123/2016 (Re-Issue NBW to Accused)	01-02-2021	SRI KANANKA MULTI PURPOSE CO OPERATIVE SOCIETY, Vs LINGAPPA M	
(C.C./0001123/2016) : C.C./0001123/2016				
5	C.C. 349/2017 (Re-Issue NBW to Accused)	01-02-2021	Jithendra Vs Chandraiah	
6	C.C. 460/2017 (Re-Issue NBW to Accused)	01-02-2021	Ranganatha Vs Raghu K.B.	
(C.C./0000460/2017) : C.C./0000460/2017				
7	C.C. 563/2017 (Re-Issue NBW to Accused)	01-02-2021	The Secretary, Nandini milk producers credit co-operative society, Tiptur Vs Shivamma	
8	C.C. 564/2017 (Re-Issue NBW to Accused)	01-02-2021	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Ravikumar. R.S.	
9	C.C. 633/2017 (Re-Issue NBW to Accused)	01-02-2021	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Umesh K D	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	C.C. 706/2017 (Re-Issue NBW to Accused)	01-02-2021	Sharanaiah Vs L V Narayanappa	
11	C.C. 708/2017 (Re-Issue NBW to Accused)	01-02-2021	Virupaksha Vs A H Sathyanarayana reddy	
12	C.C. 760/2017 (Re-Issue NBW to Accused)	01-02-2021	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma Vs Mallikarajunaiah	VASANTH KUMAR.D.
(C.C./0000760/2017)				
: C.C./0000760/2017				
13	C.C. 543/2013 (Cross of PW1)	01-02-2021	MS SRIRAM TRANSPORT FINANCE CO LTS REPRES BY ITS P.A. HOLDER KUMARA SWAMY Vs MOHAMED YAKOOB SHARIFF	
14	C.C. 84/2016 (Cross of PW1)	01-02-2021	T.S.BASAVARAJU Vs K.V.MANJUNATHA	B.D. JAGADEESH
15	C.C. 369/2017 (Cross of PW1)	01-02-2021	Ashwini Gupta Vs D N Sampathkumar	
(C.C./0000369/2017)				
: C.C./0000369/2017				
16	C.C. 344/2017 (Cross of PW1)	01-02-2021	M/s Guru Raghavendra Enterprises Rep by its partner T.J. Panduranga Shetty Vs Sri Nandi Traders Copra Merchanta and Commission Agents	
(C.C./0000344/2017)				
: C.C./0000344/2017				
17	Crl.Misc. 325/2018 (For Objection)	01-02-2021	Mahadevamma Vs Jayanna	Shobhadevi. S.V
18	Crl.Misc. 298/2019 (For Objection)	01-02-2021	Jeevan M Kumar a/a 14 years by Gardian Sumathi w/o T.R. Mahesh Kumar Vs T.R.Mahesh Kumar	S.V.Shobhadevi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
19	Crl.Misc. 330/2019 (For Objection)	01-02-2021	S. Sharadamma Vs Kodandaramaiah	H.S. Krishnegowda
20	Crl.Misc. 345/2019 (For Objection)	01-02-2021	Gangamma Vs R.S. Channegowda	Somasundar S
21	Crl.Misc. 407/2019 (For Objection)	01-02-2021	Madhu @ Mahadevamma Vs V. Dayananda	Sathish.B
22	Crl.Misc. 185/2019 (Petitioner Evidence)	01-02-2021	Dileep Kumar Vs The Thahsildar, Tiptur	K.T. Chandrashekharaiiah
23	Crl.Misc. 177/2020 (Petitioner Evidence)	01-02-2021	Nagaraju R.S. Vs The Thahsildar, Tiptur	Karunakar.M.B
24	C.C. 2774/2014 (Steps)	01-02-2021	SHIVAYOGI CR.CO-OP.SOCIETY LTD. TIPTUR RBY.N.C.RENUKAPRASAD Vs ANANTHASWAMY	N.N. SREEDHARA
25	C.C. 187/2016 (Steps)	01-02-2021	L. NAGARAJU Vs ALLA BAKSH	K.S. SYED ZAHIR HUSSAIN
26	C.C. 243/2016 (Steps)	01-02-2021	M.SHIVAKUMAR Vs C.N.RAMAKRISHNA	T.K. UDAYKUMAR
27	C.C. 343/2016 (Steps)	01-02-2021	M. Shivakumar Vs C.N. Ramakrishna	
28	C.C. 673/2016 (Steps)	01-02-2021	Basavarajappa Vs Syed Maqbhul	
(C.C./0000673/2016)				
: C.C./0000673/2016				
29	C.C. 921/2016 (Steps)	01-02-2021	M/s Ridhi Enterprises Rep by its partner Vinay B.S. Vs M/s A.V.K. Industries	
(C.C./0000921/2016)				
: C.C./0000921/2016				
30	C.C. 1281/2016 (Steps)	01-02-2021	C S Renukaradya Vs M/S Vishwavijetha Chits Pvt Ltd	
31	C.C. 303/2017 (Steps)	01-02-2021	Chandrashekharaiiah Vs Allabhaksh	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	C.C. 1164/2016 (Issue NBW to Accused)	01-02-2021	Eregowda Vs Lohith. A. L.	
33	C.C. 301/2017 (Issue NBW to Accused)	01-02-2021	M.S. Chidanandamurthy Vs Ravi	
34	C.C. 893/2017 (Issue NBW to Accused)	01-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs D H Rangaswamy	
35	C.C. 140/2020 (Call on)	01-02-2021	Kibbanahalli Police Vs Manjunath G @ Manjunath G	State by Complainant
36	Crl.Misc. 401/2019 (Paper publication)	01-02-2021	Dodde Gowda Vs The Thahsildar, Tiptur	Lakshman.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 268/2015 (EVIDENCE) IA/2/2015 IA/1/2015		T.R. ANANDAPRABHU Vs M.MANJULA	K.B.LINGAPPA
2	O.S. 149/2017 (EVIDENCE)		R. Murulasiddaiah Vs Sarvamangala	
3	H.R.C. 1/2017 (EVIDENCE)		T.B Raveendra Tagginamane @ Raveendra Vs Lalith Kumar	
4	O.S. 170/2017 (EVIDENCE)		Jambukeshwara Vs Prabhuswamy	
FURTHER EVIDENCE FOR PLNTF				
5	O.S. 190/2016 (EVIDENCE)		N. Ramanna Vs Bhyamma	
(O.S./0000190/2016)				
: O.S./0000190/2016				
6	O.S. 48/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		K.B. YATHISH Vs SHIVANANJAPPA	
7	O.S. 160/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		NEELAMMA Vs GANGADHARAI AH	B.P. RAJENDRAPRASAD
8	H.R.C. 6/2012 (ORDERS)		S.A. NISSAR AHMED Vs IYYAAZ AHMED	B.G.KRISHNAMURTHY K.S. RAMASWAMY IYENGAR
9	O.S. 224/2011 (For clarification,) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011		S.M. MAHASHWARI Vs NAGARANTH NAMMA WO LATE MUNISWAMAIAH AA 70 YRS S.M. LAKSHMIDEVAMMA DO MUNISWAMAIAH AA 50 YRS R	B.P. RAJENDRAPRASAD S.V. SHOBHADEVI
10	Misc 8/2018 (For clarification,)		S.M. Maheshwari Vs S.M. Lakshmiddevamma	Udayakumar T.K
11	O.S. 156/2019 (For clarification,) IA/1/2019 IA/2/2019		K.R. Manjunath Vs Commissioner	Sathish.B

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 20/2012 (Cross of DW) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		DODDAMMA AND 5 OTHERS Vs G.S.UMESH	B.D. JAGADEESH C.CHANNEGOWDA
13	FDP 1/2018 (Await Report)		Smt. Kamalakshamma Vs S. Jayamma	Ramaswamy Iyengar K.S
11.00 AM to 02.00PM				
14	O.S. 120/2020 (SUMMONS)		Mangalamma Vs Susheelamma	Karunakar.M.B
15	O.S. 314/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020		Prema Vs Gangamma	Ramachandraiah.H.C
16	O.S. 254/2020 (NOTICE)		H.S.Nagarajasetty Vs Manapuram General Finance and Leasing Limited, By its deputy General Manager	Ajay.B.N
17	O.S. 334/2020 (For Objection) IA/1/2020		R.Pundarika Vs The Special Land Acquisition Officer	M.Dakshinamurthy
18	EX 26/2018 (Steps)		Sri.Ram Chits(K) Pvt.Limited Vs Raju H.T.	Banashakar K.B.
19	EX 34/2018 (Steps)		Sri.Ram Chits(K) Pvt.Limited Vs Deepak K.N.	Banashekar K.B.
20	EX 36/2018 (Steps)		Sri.Ram Chits(K) Pvt.Limited Vs Ningaraju	Banashenkar K.B.
21	EX 38/2018 (Steps)		Sri.Ram Chits(K) Pvt.Limited Vs Lakshmi	Banashenkar K.B.
22	EX 86/2019 (Steps)		Shriram chits (Karnataka) Pvt Ltd., Vs Ramesh Naik	Banashankar K.B.
23	EX 52/2013 (Settelment)		SRI RAM CHITSK PVT. LTD. Vs G.T. SUDHAKAR	VASANTH KUMAR.D.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	EX 154/2013 (Settlement)		SRI. RAM CHITS K PVT LTD Vs M.K. MANJUNATH AND OTHERS	
25	O.S. 406/2014 (Amended Plaintiff)		NANJAMMA Vs BORAMMA	K.S. RAMASWAMY IYENGAR
26	O.S. 90/2017 (Settlement)		State Bank of Mysore Vs Pushpalatha	
(O.S./0000090/2017)				
: O.S./0000090/2017				
27	O.S. 284/2018 (Settlement)		Pushpavathi Vs Commissioner	Somasundar S
28	O.S. 268/2011 (EVIDENCE) IA/1/2011		KEMPADEVAMMA AND OTHERS Vs SHANKARALINGAPPA	B.N. AJEY K.S. RAMASWAMY IYENGAR
29	O.S. 334/2012 (EVIDENCE) IA/2/2012 IA/1/2012		MOHAN KUMARI Vs 1. RAJAGOWADARU	K.N. GURURAJ H.LAKSHMAN
CROSS EXAMINATION OF DW				
30	O.S. 290/2014 (EVIDENCE) IA/1/2014 IA/2/2014		SOWBHAGYAMMA Vs K.R.NARAYANA	B.G.CHANDRAPPA
CROSS EXAMINATION OF PW				
31	O.S. 240/2015 (EVIDENCE) IA/2/2015 IA/1/2015		S.P. DRAKSHAYINI Vs KATHYAYINI	S.SOMASUNDAR
DEFN EVIDENCE				
32	O.S. 16/2011 (EVIDENCE) IA/3/2011 IA/1/2011 IA/2/2011		H.N.PREMAVATHI Vs NINGAPPA OTHERS	N.SUBRAMANYA SWAMY S.V. SHOBHADEVI
33	O.S. 298/2014 (EVIDENCE)		BASAVARAJU Vs SREE BISALU THIMMAPPASWAMY HIGH SCHOOL N.V.KERE TIPTUR TQ. RBY.SECRETARY. V.SHIVANNA	K.S. RAMASWAMY IYENGAR

Cases listed below are adjourned due to Covid 19

34	O.S. 64/2008 (Await orders)	02-01-2021	C.N. JANAKI Vs SUSHEELA.A.	
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 410/2018 (SUMMONS)	11-01-2021	KAVERI GRAMEENA BANK Vs Sri Mahalakshmi Stree Shakathi Swasahaya Sangha	Vidyashankar A .M
36	O.S. 66/2020 (SUMMONS) IA/1/2020	11-01-2021	Rasheeda Vs Rehamath Unnissa	M.R. Girish
37	O.S. 152/2010 (NOTICE)	11-01-2021	R. HENHAJARAPPA Vs MAHALINGAPPA	
38	O.S. 50/2014 (HEARING) IA/1/2014 IA/2/2014	11-01-2021	SWATHI Vs HAREESH	H.S.BASAVARAJU
39	FDP 5/2015 (HEARING)	11-01-2021	SIDDAVEERAMMA DEAD BY LRS. Vs ESHWARAI AH	B.K. CHANNAKESHA VA
40	EX 54/2017 (Steps)	11-01-2021	Haseena Begum Vs Venkatalakshmi	
41	EX 40/2018 (Steps)	11-01-2021	Sri.Ram Chits(K) Pvt.Limited Vs H.S. Somashekarappa	Banashenkar K.B.
42	EX 24/2019 (Steps)	11-01-2021	Syndicate Bank Vs Nasima Banu	Mohamed Afroze Ahamed
43	EX 34/2019 (Steps)	11-01-2021	Syndicate Bank Vs P Ravi	Mohamed Afroze Ahamed
44	EX 52/2019 (Steps)	11-01-2021	Syndicate Bank Vs Eraiah	Mohamed Afroze Ahamed
45	EX 67/2019 (Steps)	11-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Late Patel S. Shivanna Dead by LRS	Yatheesh Kumar C.R.
46	EX 68/2019 (Steps)	11-01-2021	Shriram Chits (Karnataka)Pvt.Ltd., Vs Sarojamma	Yatheesh Kumar C.R.
47	EX 106/2019 (Steps)	11-01-2021	R. Maheshwaraiah and sons Rep by R. Maheshwaraiah Vs Dhananjaya	Ramaswamy Iyengar K.S
48	O.S. 268/2019 (Steps) IA/1/2019	11-01-2021	B.L. Nagaraju Vs Renukamma	N. Jayanna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	O.S. 372/2018 (Settlement) IA/1/2018 IA/2/2018	13-01-2021	Borappa Vs Thimmappa	Lakshman.H
50	EX 18/2019 (Settlement)	13-01-2021	Syndicate Bank Vs Syed Rahmath Ulla	Mohamed Afroze Ahamed
51	O.S. 46/2019 (Settlement) IA/1/2019	13-01-2021	Dhanlakshmi Vs Saraswathi	M.R. Girish
52	EX 48/2019 (Settlement)	13-01-2021	Syndicate Bank Vs B.D.Manjunath	Mohamed Afroze Ahamed
53	O.S. 132/2019 (Settlement)	13-01-2021	State Bank of India Vs Sampathkumar A.S.	Yogananda.M.K
54	O.S. 42/2012 (Await orders)	13-01-2021	JAYALAKSHMAMMA Vs K.N.DURGAIAH	K.S. RAMASWAMY IYENGAR C.CHANNEGOWDA
55	O.S. 412/2013 (ARGUMENTS) IA/1/2013	13-01-2021	A.C. NANJUNDAPPA Vs N.S. SHIVANNA	H.S. SURABHI DHENU
56	O.S. 120/2014 (ARGUMENTS) IA/1/2014 IA/2/2014	13-01-2021	H.G KUMARASWAMY Vs PRESIDENT AND ANOTHER OF COSMOPOLITAN CLUB. K.R. EXTENSION	S.SOMASUNDAR
57	O.S. 386/2014 (ARGUMENTS) IA/1/2014 IA/2/2014 IA/3/2014	13-01-2021	S.RAMAKRISHNA Vs CMC. REP BY ITS COMMISSIONER	H. BASAVARAJU
58	O.S. 176/2017 (EVIDENCE)	22-01-2021	G.K.Sudhamani Vs Dyavamma	
(O.S./0000176/2017)				
: O.S./0000176/2017				
59	O.S. 191/2017 (EVIDENCE) IA/2/2017 IA/1/2017	22-01-2021	Lakshmiddevamma Vs Sadashivaiah	
60	O.S. 193/2017 (EVIDENCE) IA/2/2017 IA/1/2017	22-01-2021	Rangaswamy Vs Chandraiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	O.S. 211/2017 (EVIDENCE) IA/2/2017 IA/1/2017	22-01-2021	Mangalamma Vs Rathanamma	
62	O.S. 49/2018 (EVIDENCE) IA/1/2018 IA/2/2018	22-01-2021	B.S. Lokesh Rao Vs Jayamma	S.K.S
63	EX 18/2010 (ARGUMENTS)	22-01-2021	RAJASHWARI Vs BASAVARAJU	B.D. JAGADEESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 1669/2017 (SUMMONS)		Nonavinakere Police Vs Shivashankarappa,	
2	CrI.Misc. 323/2019 (NOTICE)		B.N. Sushma Vs Gopalakrishna @ Gopalakrishna Rao	K.R. Dayananda
3	C.C. 1839/2014 (EVIDENCE)		N.V. KERE POLICE Vs SHIVAGANGAMMA OTHERS	
4	C.C. 1842/2014 (EVIDENCE)		N.V.KERE POLICE Vs DEVARAJU SHIVANNA	
5	C.C. 1840/2015 (EVIDENCE)		NONAVINAKERE P.S. Vs MANJUNATHA NAGARAJU	
6	C.C. 371/2020 (APPEARANCE OF ACCUSED)		Nonavinakere Police Vs Gangadhara	State by Complainant
Cases listed below are adjourned due to Covid 19				
7	C.C. 255/2020 (SUMMONS)	29-12-2020	Nonavinakere Police Vs Palakshaiah	State by Complainant
8	C.C. 269/2020 (SUMMONS)	29-12-2020	Honnavalli Police Vs Nanjappa	State by Complainant
9	C.C. 270/2020 (SUMMONS)	29-12-2020	Honnavalli Police Vs Annegowda	State by Complainant
10	C.C. 271/2020 (SUMMONS)	29-12-2020	Honnavalli Police Vs Basavarajagowda	State by Complainant
11	C.C. 272/2020 (SUMMONS)	29-12-2020	Honnavalli Police Vs Kariyappa	State by Complainant
12	C.C. 273/2020 (SUMMONS)	30-12-2020	Honnavalli Police Vs Paramesha D.T.	State by Complainant
13	C.C. 275/2020 (SUMMONS)	30-12-2020	Honnavalli Police Vs Narayanaswamy	State by Complainant
14	C.C. 277/2020 (SUMMONS)	30-12-2020	Honnavalli Police Vs Kumaraswamy	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 380/2020 (SUMMONS)	31-12-2020	Honnavalli Police Vs Lakshmana @ Lakshmaiah	State by Complainant
16	C.C. 416/2020 (SUMMONS)	31-12-2020	Nonavinakere Police Vs Ranganatha	State by complainant
17	C.C. 422/2020 (SUMMONS)	31-12-2020	Nonavinakere Police Vs Bytappa	State by complainant
18	C.C. 443/2020 (SUMMONS)	31-12-2020	Honnavalli Police Vs Nazeer Ulla	State by Complainant
19	C.C. 781/2020 (SUMMONS)	31-12-2020	Honnavalli Police Vs Basavaraju Umesha Belliwalli	State by Complainant
20	C.C. 789/2017 (NBW to Accused)	31-12-2020	Nonavinakere Police Vs Ananda	
(C.C./0000789/2017)				
: C.C./0000789/2017				
21	C.C. 1328/2017 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Yatheesha @ Yogananda	
22	C.C. 1329/2017 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Rangaswamy @ Rangashetti	
23	C.C. 1454/2017 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Narasimha Nayaka	
24	C.C. 1509/2017 (EVIDENCE)	31-12-2020	Honnavalli Police Vs Vidyasagar	
25	C.C. 1590/2017 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Diwakara,	
26	C.C. 207/2018 (EVIDENCE)	31-12-2020	G.S.Nataraju Vs Rudrappa	H.Laxman
27	C.C. 639/2018 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Prasad H.M	State by Complainant
28	C.C. 24/2019 (EVIDENCE)	31-12-2020	Honnavalli Police Vs Vasu	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 334/2019 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Manjuantha	State by Complainant
30	C.C. 464/2019 (EVIDENCE)	31-12-2020	Nonavinakere Police Vs Anjanappa	State by complainant
31	C.C. 1402/2017 (Re-issue Summons to Accused)	31-12-2020	Harinakshi Vs M.K.Naveenkumar,	
32	C.C. 1354/2017 (For Plea)	31-12-2020	Shivananda.J.K. Vs G.K.Sathish kumar,	
33	C.C. 446/2019 (For Plea)	31-12-2020	Nonavinakere Police Vs Shashank H.M.	State by complainant
34	C.C. 1089/2016 (For Charge,)	31-12-2020	Honnavalli Police Vs Manjunatha	State by complainant
35	C.C. 254/2019 (For Charge,)	31-12-2020	Honnavalli Police Vs Manjunatha	State by Complainant
36	C.C. 255/2019 (For Charge,)	31-12-2020	Honnavalli Police Vs Rama	State by Complainant
37	P.C.R. 55/2020 (Sworn Statement)	31-12-2020	Kiranraj K. Vs Jagadeesh N.G.	Udayakumar T.K